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(b) The Proceedings as well as the recommendations of the Conference have not been received by the Ministry.

Setting up of Defence Production unit in Orissa

2292. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal under their consideration to set up one more defence production unit in Orissa;

(b) if so, the site selected therefor;

(c) whether the proposal is likely to be implemented during the current financial year; and

(d) if so, the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) to (d) Do not arise.

Recognised Language as medium of education in the country

2293. SHRI RATNA BAHADUR RAI: Will the PRIME MINISTER be pleased to state what are the languages recognised and used as medium of education by the States in the country from primary to se condary- level; state-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): The position as on 1-1-1988 is indicated in the Annexure. *[See* Appendix CLV, Annexure No. 84].

Staff working in Science & Technology field station, Bankura, West Bengal

2294. SHRI SAMAR MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the staff posted in Science and Technology Field Station of C. S. I. R. at Bankura, West Bengal have been working there continuously for more than seven years without any break since 1982;

(b) if so, whether their services and pay scales etc. have been regularised or are proposed to be regularised; and

(c) the reasons for keeping these staff without permanent status?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY (PROF. M. G. K. MENON): (a) to (c) Information is being collected and will be laid on the Table of the House.

Settlement of family pension cases of widow so femployee sofordnanc efactoryIchapur

2295. PROF. SOURENDRA BHATTA-CHARJEE: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 136S given in the Rajya Sabha on the 22nd May, 1990 and- state:

(a) what are the details of cases regarding Family Pension to widows of employees of Ordnance Equipment Factory and Riffle Factory., Iehapur which have been settled since then and number of new cases addedtill date and awaiting settlements;

(b) whether it is a fact that the Ordnance Factories have not been sanctioning the cases of widow pension of those employees who were dismissed or discharged from service on the ground of their trade union activities etc; and

(c) if so, the details thereof and thes reasons therefor?